

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 3051
TO BE ANSWERED ON 21.12.2023

Drinking Water Crisis

†3051. SHRI OMPRAKASH BHUPALSINH
ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware about serious drinking water crisis caused by continuously receding water table in various States across the country;
- (b) if so, the details of the schemes being implemented especially in aspirational districts to tackle the above situation;
- (c) the details of the funds spent on various drinking water schemes in the districts of Maharashtra during the last five years, district-wise including Osmanabad (Dharashiv);
- (d) whether the Government proposes to implement any special scheme regarding drinking water in various districts of Maharashtra; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI RAJEEV CHANDRASEKHAR)

(a), (d) & (e) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states including Maharashtra, in August 2019. Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

Significant progress has been made in the country since the launch of Jal Jeevan Mission, towards enhancing access to tap water to rural households. At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 18.12.2023, around 10.61 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 18.12.2023, out of 19.24 Crore rural households in the country, approximately 13.84 Crore (71.94%) households are reported to have tap water supply in their homes.

Central Ground Water Board (CGWB) is periodically monitoring the ground water levels throughout the country on a regional scale, through a network of monitoring wells. In order to assess the long-term fluctuation in ground water level, the water level data collected by CGWB during November 2022 has been compared with the decadal mean of November (2012-2021). Analysis of water level data indicates that about 61.1% of the wells monitored have registered rise in ground water levels. The State-wise details are given in **Annexure**.

(b) CGWB has taken up projects on pilot basis to harvest the runoff water in stream to store at suitable locations for augmenting recharge to the ground water in 03 aspirational districts of Osmanabad, Maharashtra, YSR Kadapa district, Andhra Pradesh and Jangaon district, Telangana, in 2018 and completed in 2020. The structures included construction of check dams, percolation tanks, subsurface barrier, recharge wells and recharge shafts. Total funds allocated for the project is Rs. 54,37,85,300/- and funds released to is Rs. 41,25,26,116/-. The details of the structures constructed in the aspiration districts are summarised below:

S. No	State / District / Block	Details
1	Maharashtra / Osmanabad / Osmanabad	Constructed 55 Check Dams, 20 Piezometers & 46 Recharge wells.
2	Andhra Pradesh / YSR Kadapa / Pulivendula	Constructed 16 Check dams, 4 Percolation tanks, 01 Sub-surface barrier and 36 Recharge shaft & 12 Piezometers.
3	Telangana / Warangal / Bachennapet	Constructed 6 Check dams, 01 Sub-Subsurface barrier and 31 Recharge shaft & 9 Piezometers.

The status of tap water supply in aspirational district is in public domain and may be seen at below link:

<https://ejalshakti.gov.in/jjmreport/JJMDistrictView.aspx>

(c) The year-wise details of funds allocated, released and utilized by Maharashtra under Jal Jeevan Mission (JJM) during the last five years are as under:

(Amount in Rs. Crore)

Year	Central share					Expenditure under State share
	Opening Balance	Budget allocation	Fund drawn by the State	Total available fund	Reported utilization	
2019-20	248.12	847.97	345.28	593.4	308.04	428.14
2020-21	285.35	1,828.92	457.23	742.58	473.59	324.16
2021-22	268.99	7,064.41	1,666.64	1,935.63	377.98	477.98
2022-23	1,557.65	7,831.25	3,915.62	5,473.27	3,109.69	2,972.28
2023-24*	2,363.58	21,465.88	1,861.07	4,224.65	1,736.56	1,970.83

* as on 18.12.2023

District-wise information related to funds allocated, released and utilized is not maintained at Government of India level.

Annexure referred in reply to Lok Sabha Unstarred Question No. 3051 due for reply on 21.12.2023

State-wise Decadal Water Level Fluctuation with Mean [November (2012 to 2021)] and November 2022

S. No.	Name of State	No. of wells Analysed	Rise						Fall						Rise		Fall		Wells showing no change	
			0-2 m		2-4 m		>4 m		0-2 m		2-4 m		>4 m							
			No	%	No	%	No	%	No	%	No	%	No	%	No	%	No	%		
1	Andaman and Nicobar	99	70	70.7	2	2.0	0	0.0	26	26.3	0	0.0	0	0.0	72	72.7	26	26.3	1	1.0
2	Andhra Pradesh	662	335	50.6	91	13.7	65	9.8	157	23.7	11	1.7	3	0.5	491	74.2	171	25.8	0	0.0
3	Arunachal Pradesh	9	1	11.1	0	0.0	0	0.0	7	77.8	1	11.1	0	0.0	1	11.1	8	88.9	0	0.0
4	Assam	163	84	51.5	2	1.2	1	0.6	72	44.2	2	1.2	2	1.2	87	53.4	76	46.6	0	0.0
5	Bihar	638	291	45.6	19	3.0	4	0.6	279	43.7	36	5.6	9	1.4	314	49.2	324	50.8	0	0.0
6	Chandigarh	14	4	28.6	1	7.1	0	0.0	5	35.7	2	14.3	2	14.3	5	35.7	9	64.3	0	0.0
7	Chhattisgarh	757	386	51.0	86	11.4	20	2.6	214	28.3	36	4.8	14	1.8	492	65.0	264	34.9	1	0.1
8	Dadra & Nagar Haveli	15	9	60.0	0	0.0	0	0.0	5	33.3	1	6.7	0	0.0	9	60.0	6	40.0	0	0.0
9	Daman & Diu	7	4	57.1	0	0.0	0	0.0	3	42.9	0	0.0	0	0.0	4	57.1	3	42.9	0	0.0
10	Delhi	84	31	36.9	11	13.1	18	21.4	12	14.3	6	7.1	6	7.1	60	71.4	24	28.6	0	0.0
11	Goa	63	10	15.9	0	0.0	0	0.0	47	74.6	5	7.9	1	1.6	10	15.9	53	84.1	0	0.0
12	Gujarat	709	287	40.5	113	15.9	76	10.7	169	23.8	35	4.9	29	4.1	476	67.1	233	32.9	0	0.0
13	Haryana	258	102	39.5	24	9.3	18	7.0	65	25.2	22	8.5	27	10.5	144	55.8	114	44.2	0	0.0
14	Himachal Pradesh	84	23	27.4	4	4.8	0	0.0	52	61.9	3	3.6	2	2.4	27	32.1	57	67.9	0	0.0
15	Jammu & Kashmir	271	102	37.6	6	2.2	3	1.1	150	55.4	10	3.7	0	0.0	111	41.0	160	59.0	0	0.0
16	Jharkhand	173	73	42.2	8	4.6	5	2.9	70	40.5	15	8.7	1	0.6	86	49.7	86	49.7	1	0.6
17	Karnataka	1328	545	41.0	188	14.2	157	11.8	395	29.7	27	2.0	15	1.1	890	67.0	437	32.9	1	0.1
18	Kerala	1410	602	42.7	35	2.5	7	0.5	718	50.9	35	2.5	12	0.9	644	45.7	765	54.3	1	0.1
19	Madhya Pradesh	1259	650	51.6	262	20.8	92	7.3	199	15.8	40	3.2	16	1.3	1004	79.7	255	20.3	0	0.0
20	Maharashtra	1474	661	44.8	231	15.7	105	7.1	394	26.7	62	4.2	19	1.3	997	67.6	475	32.2	2	0.1
21	Meghalaya	24	12	50.0	1	4.2	0	0.0	11	45.8	0	0.0	0	0.0	13	54.2	11	45.8	0	0.0
22	Nagaland	4	0	0.0	2	50.0	0	0.0	1	25.0	1	25.0	0	0.0	2	50.0	2	50.0	0	0.0
23	Odisha	1211	686	56.6	29	2.4	3	0.2	465	38.4	26	2.1	2	0.2	718	59.3	493	40.7	0	0.0
24	Pondicherry	4	3	75.0	0	0.0	0	0.0	1	25.0	0	0.0	0	0.0	3	75.0	1	25.0	0	0.0
25	Punjab	230	54	23.5	2	0.9	2	0.9	89	38.7	47	20.4	36	15.7	58	25.2	172	74.8	0	0.0
26	Rajasthan	889	270	30.4	114	12.8	88	9.9	249	28.0	82	9.2	86	9.7	472	53.1	417	46.9	0	0.0
27	Tamil Nadu	620	220	35.5	160	25.8	136	21.9	86	13.9	11	1.8	7	1.1	516	83.2	104	16.8	0	0.0
28	Telangana	512	217	42.4	106	20.7	135	26.4	44	8.6	4	0.8	6	1.2	458	89.5	54	10.5	0	0.0
29	Tripura	20	7	35.0	1	5.0	0	0.0	10	50.0	2	10.0	0	0.0	8	40.0	12	60.0	0	0.0
30	Uttar Pradesh	631	341	54.0	45	7.1	10	1.6	189	30.0	28	4.4	18	2.9	396	62.8	235	37.2	0	0.0
31	Uttarakhand	45	21	46.7	6	13.3	2	4.4	10	22.2	3	6.7	3	6.7	29	64.4	16	35.6	0	0.0
32	West Bengal	762	180	23.6	23	3.0	13	1.7	352	46.2	105	13.8	89	11.7	216	28.3	546	71.7	0	0.0
	TOTAL	14429	6281	43.5	1572	10.9	960	6.7	4546	31.5	658	4.6	405	2.8	8813	61.1	5609	38.9	7	0.0